

SHRI B. K. MUKERJEE: Is it a fact, Sir, that these colleges were not started because the teachers were not available as the hon. Deputy Minister said just now?

DR. MONO MOHAN DAS: I have not said that, Sir. Even last year a few more colleges were started. So far as the second Five Year Plan is concerned, the State Governments were to start eight new Engineering colleges during the course of the second Five Year Plan period. Out of this eight, six have already been started. In addition, four engineering colleges have been started by private trusts and private parties.

श्री राम सहाय : क्या माननीय मंत्री महोदय को यह जानकारी है कि जो टीचर्स अपाईट किये जाते हैं उनकी तनखाहे कम हैं और इस कारण पूरी जगहें नहीं भर पाती हैं ?

DR. MONO MOHAN DAS: It is a fact and Government is giving active consideration to this problem.

SHRI AKBAR ALI KHAN: Have the training institutions for these personnel been started and, if so, how far have they progressed?

DR. MONO MOHAN DAS: Arrangements are being made for starting these institutions where our teachers will be trained.

MEANS AND FREQUENCY OF TRANSPORT
BETWEEN PORT BLAIR AND NICOBAR ISLANDS

*370. **SHRI N. R. MALKANI** (ON BEHALF OF **SHRIMATI SAVITRY DEVI NIGAM**): Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the means and frequency of transport between Port Blair and the Nicobar Islands;

(b) what are the facilities provided by the local administration of Andaman and Nicobar Islands for the dis-

embarking of persons and landing of goods at Car Nicobar and other Islands in the Nicobar Group; and

(c) whether any jetties, wharves or pier exist at Car Nicobar, Nan Cowrie and other Islands?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA):

(a) At present only the Government owned vessel m. v. 'Nicobar' touches Car Nicobar on her forward and return voyages from Port Blair to Madras once in about 2 to 3 months. Besides, the vessels owned by Messrs. Akoojee Jadwet & Co. ply between Port Blair and the Nicobars at irregular intervals depending on their business requirements. These vessels also carry passengers and cargo.

(b) Due to physiographical reasons all passengers and cargo at Car Nicobar and other islands in the Nicobar group are carried from ship to shore and *vice versa* on motor launches, barges or rafts

(c) No such facilities exist at any place in Nicobars except one small stone-jetty at Nancowrie.

SHRI N. R. MALKANI: Does Government contemplate having regular arrangements for transport between Port Blair and the Nicobar islands periodically and regularly?

MR. CHAIRMAN: Do you contemplate any regular arrangements of transport? That is the question he asks.

SHRIMATI VIOLET ALVA: Yes, Sir, it will come into operation very soon.

SHRI N. R. MALKANI: Is it a fact that the private party who purchased a steamer for putting it into operation in that route was not given the necessary licence by the Chief Commissioner?

SHRIMATI VIOLET ALVA: The private parties are plying jetties. I do not know what the hon. Member

wants. I am not aware of any licence being applied for.

SHRI N. R. MALKANI: Gupta & Sons (Private) Ltd. applied for a licence and this was refused.

SHRIMATI VIOLET ALVA: I am not aware of that.

SHRI B. K. MUKERJEE: Is it not a fact that the Government has recently acquired a new boat for the purpose of having regular sailings between India and these islands?

SHRIMATI VIOLET ALVA: Yes, Sir, a steamer has been acquired.

SHRI N. R. MALKANI: Will you kindly look into the matter and see whether the licence has been rejected and, if so, for what reasons?

SHRIMATI VIOLET ALVA: We shall look into it, Sir.

RESCUE HOMES AND STATE HOMES

*371. SHRI N. R. MALKANI (ON BEHALF OF SHRIMATI SAVITRY DEVI NIGAM): Will the Minister of HOME AFFAIRS be pleased to state: .

(a) the number of Rescue Homes or State Homes established so far during the year 1957, and

(b) the number of Divisional Rescue Homes and Reception Centres opened in the various States during the same period?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) and (b). Eight State Homes including four Rescue Homes and 3 District Shelters were established up to 31st March 1957. A statement showing the number of State Homes including Rescue Homes and District Shelters/Reception Centres, sanctioned during 1957-58, together with the Central assistance made available to various States and Union Territories, is laid on the Table of the House. [See Appendix XIX, Annexure No. 48.]

There is, however, no scheme for opening any Divisional Rescue Homes or Divisional Reception Centres.

SHRI N. R. MALKANI: What is the amount of money the States have been asked to contribute for this purpose?

SHRIMATI VIOLET ALVA: The Centre contributes fifty per cent. of the recurring and other costs every year. The rest is provided for by the States.

SHRI N. R. MALKANI: Is it a fact that the Nari Niketan authorities have been applying for help for grant and have received none up till now?

(No reply.)

SHRI H. N. KUNZRU: Very good.

SHRIMATI VIOLET ALVA: I have not followed the question, Sir.

SHRI N. R. MALKANI: The Nari Niketan authorities in Delhi have been applying for grants and have not got anything.

SHRIMATI VIOLET ALVA: I do not know, Sir. All the claims were considered by the Central Government and I think Nari Niketan falls within the Union Territory and we fully bear the entire cost in such cases.

SHRI KAILASH BIHARI LALL: May I know whether in these Rescue Homes orphans are also kept?

SHRIMATI VIOLET ALVA: It depends upon the nature of the Home. There are five kinds of Homes started in each State.

SHRI KAILASH BIHARI LALL: I wanted to know if orphans are kept in these Rescue Homes.

SHRIMATI VIOLET ALVA: If they are meant for orphans, naturally they will be kept there. I do not know what particularly the hon. Member wants to know. There are Govern-